

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**ITEM No. 325**

IA-2188/2024, IA-6035/2021, IA-5997/2021

**In**

**IB-85(ND)/2021**

**IN THE MATTER OF:**

GK Crystal Homes

.... Petitioner/Applicant

Vs.

Ansals Lotus Melange Projects Pvt. Ltd.

.... Respondent

**Order under Section 9 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 10.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant :

For the Respondent : Mr. Mansumyer Singh, Adv. For R-2 in IA-5997/2021

**ORDER**

Due to paucity of time, the matter is adjourned to  
**11.06.2024.**

-Sd-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Ajay